

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/104,105,106/CAA/2017
NAME OF THE PETITIONER(S) : ABN ESTATES HOUSING PVT LTD
MALLADI PROJ MANAGEMENT CENTRE PVT LTD
NAME OF THE RESPONDENT(S) : MALLADI SPECIALITIES LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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1) R. Venkatavaradan
Appearing for Chandramouli Prabhakar

Counsel for the
Petitioners

R. Venkatavaradan
Appearing for Chandramouli Prabhakar


2. K. MANIVANNAN JHS

AR for or

ORDER

Counsel for applicant present. Representative of Official Liquidator present.
Heard submissions by both the counsels. Order is reserved.

-sd/-
S Vijayaraghavan
Member (Technical)

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc